1	2	3
16.	Meghalaya	5294.180
17.	Mizoram	113.525
18.	Nagaland	1646.470
19	Orissa	23226.018
20.	Punjab	78410.822
21.	Rajasthan	827787.206
22.	Sikkim	2520.488
23.	Tamil Nadu	20954.090
24.	Tripura	1782.135
<b>25</b> .	Uttar Pradesh	152709.447
26.	West Bengal	39498.139
27.	Andaman and Nicobar Islands	8373.962
<b>28</b> .	Chandigarh	2679.432
29.	Diu and Daman	201.730
	Total	17,31,429.915

## [Translation]

## Broadcast Service in Jabaipur, M.P.

3440. SHRI DADA BABURAO PARANJPE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the broadcast service in Jabalpur, Madhya Pradesh has not begun despite the installation of F.M. transmitter:
  - (b) if so, the reasons therefor, and
- (c) the time by which the broadcast service is likely to begin?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) Yes, Sir.

(b) and (c) The project can be commissioned only after availability of Staff for which action has been initiated.

[English]

## Construction of Road Over Bridge near Hotgi

3441. SHRI MADHAVRAO SCINDIA: SHRI SUSHIL KUMAR SHINDE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is a proposal to construct road over bridge near Hotgi railway station and road under bridge at Rambari under Solapur Division; and
- (b) if so, the time by which these bridges are likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) No, Sir. However, a Foot Over Bridge at Hotgi station across 4 tracks has been sanctioned as part of remodelling of station to provide access to the island platform from city side which is likely to be completed by Dec. 1999. Extension of this bridge is being examined on other side also. Provision of Road Under Bridge at Rambari in lieu of level crossing No.55 on cost sharing basis is feasible but neither State Government nor Municipality has sponsored firm proposal to this effect so far on receipt, this can be examined by Railways.

(b) Does not arise.